

THE HYDERABAD STATE SUPPLEMENTARY
APPROPRIATION ACT, NO. XXXIV OF 1952.

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***THE HYDERABAD STATE SUPPLEMENTARY
APPROPRIATION ACT, 1952.**

NO. XXXIV OF 1952.

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for service of the year ending on the 31st day of March, 1953.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1953;

IT is hereby enacted as follows:—

1. (1) This Act may be called the Hyderabad State Short title and commencement. Supplementary Appropriation Act, 1952.

(2) It shall come into force at once.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 5 of the Schedule amounting in the aggregate to the sum of one crore sixty-one lakhs and two thousand rupees towards defraying the several charges coming in course of payment during the year ending on the 31st day of March, 1953, in respect of the services specified in column 2 of the Schedule. Issue of Rs. 1,61,02,000 out of the Consolidated Fund of the State of Hyderabad for the year 1952-53.

3. The sum authorised to be paid and applied from Appropriation. and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1953.

SCHEDULE

(See Sections 2 and 3)

Srl. No.	Services and purposes	SUMS NOT EXCEEDING		Total
		Charged on the Consolidated Fund	Other expenditure to be met out of the Consolidated Fund	
1	2	3	4	5
1	Land Revenue	1,08,000	1,08,000
2	Forests	4,00,000	4,00,000
3	Other Taxes and Duties	...	40,000	40,000
4	Other Revenue Expenditure financed from Ordinary Revenues—Works for which no capital accounts are kept	25,00,000	25,00,000
5	Appropriation for reduction or avoidance of Debt ..	50,00,000	...	50,00,000
6	General Administration	12,00,000	12,00,000
7	Administration of Justice	40,000	40,000
8	Education	10,48,000	10,48,000
9	Medical	5,50,000	5,50,000
10	Public Health	2,50,000	2,50,000
11	Veterinary	1,75,000	1,75,000
12	Co-operation	1,50,000	1,50,000
13	Industries and Supplies	1,00,000	1,00,000
14	Miscellaneous Departments	10,00,000	10,00,000
15	Civil Works	38,000	38,000
16	Miscellaneous	25,53,000	25,53,000
	Grand Total Expenditure :	50,00,000	1,01,52,000	1,51,52,000
17	Investment in shares of Commercial Concerns	2,00,000	2,00,000
18	Loan and Advances by State Government	7,50,000	7,50,000
	Grand Total ...	50,00,000	1,11,02,000	1,61,02,000